

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 286/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

Name of the Company Under Section		Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt Ltd 9 IBC		

1. P.K. JHUNJHUN WALL & ADVOCATE OPERATIONAL CRESITOR N. MISTER 1/8/17

01\_08\_2017 - CP(IB) No.286/KB/2017 - Pushkar Impex Pvt. Ltd. Vs. Diamond Polymers Pvt. Ltd.

## ORDER

Ld. Lawyers on behalf of the operational creditor as also corporate debtor are present.

Ld. Lawyer on behalf of corporate debtor fairly admitted the claim of operational creditor and has no objection if the C.P. is admitted and I.R.P appointed.

Order reserved.

MANORAMA KUMARI MEMBER(J)